

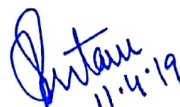
**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi - 110001**

11th April, 2019

CORRIGENDUM

In Order dated 09.04.2019 in the case of Letter received with the subject - To ban the Disposable (Plastic Glass) factory in Haridwar, Original Application No. 846/2018, following clerical error has been corrected:

1. In the Appearance of Advocates, name of Advocate appearing for UEPPCB may be read as **Mr. Mukesh Verma** instead of Rahul Verma.



(Dr. Sukhda Pritam)
Deputy Registrar (J)

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(Dr. Sukhda Pritam)
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